

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.1942-1944/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GYANENDRA ETC ETC

Respondent(s)

(HONBLE COURT DIRECTED TO LIST APPEALS FOR DISPOSAL IN
FEBRUARY, 2023

IA No. 202167/2022 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 01-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
[IN CHAMBER]

For Appellant(s) Mr. Sarvesh Singh Baghel, AOR

For Respondent(s) Caveator-in-person, AOR

Mrs. Tanuj Bagga Sharma, AOR

Dr. M.K. Ravi, Adv.

Mr. Sanjay Bhasin, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mrs. Tanuj Bagga Sharma, learned counsel filed an application
for discharge as the application for Advocate-on-Record is allowed.

Application for discharge of Advocate-on-Record is allowed.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(KAMLESH RAWAT)
COURT MASTER (NSH)